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PART III—Acts of the West Bengal Legislature.

GOVERNMENT OF WEST BENGAL

LAW DEPARTMENT

Legislative

NOTIFICATION

No. 494-L.—28th March, 2008.—The following Act of the West Bengal Legislature, having been assented to by the Governor, is hereby published for general information:—

West Bengal Act II of 2008

THE WEST BENGAL APPROPRIATION ACT, 2008.

[*Passed by the West Bengal Legislature.*]

[Assent of the Governor was first published in the *Kolkata Gazette, Extraordinary,* of the 28th March, 2008.]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 2008.

WHEREAS it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 2008;

It is hereby enacted in the Fifty-eighth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

Short title.

1. This Act may be called the West Bengal Appropriation Act, 2008.

The West Bengal Appropriation Act, 2008.

(Sections 2, 3.)

Issue of Rs. 2825,25,12,008 out of the Consolidated Fund of West Bengal for the year 2007-2008.

2. From and out of the Consolidated Fund of West Bengal, there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees two thousand eight hundred twenty-five crore twenty-five lakh twelve thousand and eight only towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 2008, in respect of the services and purposes specified in column 2 of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 2008.

SCHEDULE.

[*See* sections 2 and 3.]

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	*Rs.*	Rs.
	REVENUE ACCOUNT			
	A—General Services			
	(a) Organs of State			
1	2011—State Legislatures . .	2,99,23,000	*1,74,000*	3,00,97,000
Serial 2	2012—Governor . .	. .	*15,12,000*	15,12,000
3	2013—Council of Ministers . .	35,00,000	. .	35,00,000
	(c) Interest Payment and Servicing of Debt			
	2049—Interest Payments . .	. .	*2,81,66,000*	2,81,66,000
	B—Social Services			
	(g) Social Welfare and Nutrition			
	2235—Social Security and Welfare . .	13,63,60,000	. .	13,63,60,000
	C—Economic Services			
5	**(a) Agriculture and Allied Services**			
	2401—Crop Husbandry . .	101,09,84,000	. .	101,09,84,000
	2415—Agricultural Research and Education . .	1,76,22,000	*50,60,000*	2,26,82,000
	(c) Special Areas Programmes			
	2551—Hill Areas . .	1,09,16,000	. .	1,09,16,000
	E—Public Debt			
	6004—Loans and Advances from the Central Government	. .	*28,45,000*	28,45,000
	Total . .	117,58,82,000	*3,60,71,000*	121,19,53,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(a) Agriculture and Allied Services			
	2403—Animal Husbandry . .	67,03,03,000	*2*	67,03,03,002
6	2404—Dairy Development . .	24,17,36,000	*1*	24,17,36,001
	(b) Rural Development			
	2515—Other Rural Development Programmes . .	2,03,50,000	. .	2,03,50,000
	Total . .	93,23,89,000	*3*	93,23,89,003

The West Bengal Appropriation Act, 2008.

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	*Rs.*	Rs.
	REVENUE ACCOUNT			
	B—Social Services			
	(e) Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes			
7	2225—Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. . .	42,22,45,000	*1*	42,22,45,001
	(h) Others			
	2251—Secretariat—Social Services . .	21,81,000	. .	21,81,000
	Total . .	42,44,26,000	*1*	42,44,26,001
	REVENUE ACCOUNT			
	C—Economic Services			
	(a) Agriculture and Allied Services			
	2425—Co-operation . .	31,29,12,000	. .	31,29,12,000
	(j) General Economic Services			
	3451—Secretariat-Economic Services . .	6,28,000	. .	6,28,000
	Capital Expenditure Outside the Revenue Account			
	B—Capital Account of Social Services			
8	**(c) Water Supply, Sanitation, Housing and Urban Development**			
	4216—Capital Outlay on Housing . .	99,90,000	. .	99,90,000
	C—Capital Account of Economic Services			
	(a) Capital Account of Agriculture and Allied Activities			
	4425—Capital Outlay on Co-operation . .	2,56,01,000	. .	2,56,01,000
	F—Loans and Advances			
	6425—Loans for Co-operation . .	8,88,000	. .	8,88,000
	Total . .	35,00,19,000	. .	35,00,19,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(f) Industry and Minerals			
9	2058—Stationery and Printing . .	. .	*1*	1
	2852—Industries . .	232,11,62,000	. .	232,11,62,000
	Total . .	232,11,62,000	*1*	232,11,62,001

The West Bengal Appropriation Act, 2008.

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	*Rs.*	Rs.
	REVENUE ACCOUNT			
	(a) Agriculture and Allied Services			
	2401—Crop Husbandry . .	20,83,000	. .	20,83,000
	(f) Industry and Minerals			
11	2851—Village and Small Industries . .	26,66,98,000	. .	26,66,98,000
	(j) General Economic Services			
	3451—Secretariat-Economic Services . .	25,72,000	. .	25,72,000
	Total . .	27,13,53,000	. .	27,13,53,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(a) Agriculture and Allied Activities			
	2401—Crop Husbandry . .	33,17,000	. .	33,17,000
	(c) Special Areas Programmes			
12	2575—Other Special Areas Programmes . .	14,85,05,000	. .	14,85,05,000
	(j) General Economic Services			
	3454—Census, Surveys and Statistics . .	47,91,000	. .	47,91,000
	Total . .	15,66,13,000	. .	15,66,13,000
	REVENUE ACCOUNT			
	B—Social Services			
	(a) Education, Sports, Art and Culture			
13	2202—General Education . .	64,60,50,000	. .	64,60,50,000
	2202—General Education . .	10,20,50,000	. .	10,20,50,000
	2205—Art and Culture . .	11,80,000	. .	11,80,000
	(g) Social Welfare and Nutrition			
	2235—Social Security and Welfare . .	3,73,80,000	. .	3,73,80,000
	(h) Others			
14	2251—Secretariat—Social Services . .	8,95,000	. .	8,95,000
	C—Economic Services			
	(b) Rural Development			
	2515—Other Rural Development Programmes . .	48,45,000	. .	48,45,000
	(j) General Economic Services			
	3454—Census, Surveys and Statistics . .	89,000	. .	89,000
	Total . .	14,64,39,000	. .	14,64,39,000

The West Bengal Appropriation Act, 2008.

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	*Rs.*	Rs.
	REVENUE ACCOUNT			
	B—Social Services			
	(a) Education, Sports, Art and Culture			
15	2202—General Education . .	244,20,56,000	*4,62,000*	244,25,18,000
	C—Economic Services			
	(i) Science, Technology and Environment			
16	3435—Ecology and Environment . .	15,44,000	. .	15,44,000
	A—General Services			
	(b) Fiscal Services			
	(iii) Collection of Taxes on Commodities and Services			
17	2039—State Excise . .	6,77,64,000	. .	6,77,64,000
	(ii) Collection of Taxes on Property and Capital Transactions			
	2030—Stamps and Registration . .	11,32,64,000	. .	11,32,64,000
	(iii) Collection of Taxes on Commodities and Services			
	2040—Taxes on Sales, Trades etc. . .	3,08,91,000	. .	3,08,91,000
	(iv) Other Fiscal Services			
	2047—Other Fiscal Services . .	21,61,000	. .	21,61,000
	(d) Administrative Services			
18	2054—Treasury and Accounts Administration . .	9,27,46,000	. .	9,27,46,000
	(e) Pensions and Miscellaneous General Services			
	2071—Pensions and Other Retirement Benefits . .	220,06,51,000	*1*	220,06,51,001
	B—Social Services			
	(g) Social Welfare and Nutrition			
	2235—Social Security and Welfare . .	75,00,000	*1*	75,00,001
	(h) Others			
	2250—Other Social Services . .	1,00,00,000	. .	1,00,00,000

The West Bengal Appropriation Act, 2008.

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	*Rs.*	Rs.
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(f) Capital Account of Industry and Minerals			
18	4885—Other Capital Outlay on Industries and Minerals	9,80,00,000	. .	9,80,00,000
	(j) Capital Account of General Economic Services			
	5465—Investments in General Financial and Trading Institutions. . .	20,00,00,000	. .	20,00,00,000
	E—Public Debt			
	6003—Internal Debt of the State Government . .	. .	*42,03,76,000*	42,03,76,000
	Total	275,52,13,000	*42,03,76,002*	317,55,89,002
	REVENUE ACCOUNT			
	A—Capital Account of General Services			
19	4070—Capital Outlay on Other Administrative Services	1,00,00,000	. .	1,00,00,000
	REVENUE ACCOUNT			
	B—Social Services			
	(g) Social Welfare and Nutrition			
	2235—Social Security and Welfare . .	3,51,00,000	. .	3,51,00,000
	C—Economic Services			
	(a) Agriculture and Allied Services			
	2405—Fisheries . .	17,32,40,000	. .	17,32,40,000
20	**(b) Rural Development**			
	2515—Other Rural Development Programmes . .	48,85,000	. .	48,85,000
	(j) General Economic Services			
	3451—Secretariat—Economic Services . .	12,61,000	. .	12,61,000
	Total . .	21,44,86,000	. .	21,44,86,000
	REVENUE ACCOUNT			
	B—Social Services			
	(g) Social Welfare and Nutrition			
	2235—Social Security and Welfare . .	9,10,30,000	. .	9,10,30,000
	C—Economic Services			
21	**(a) Agriculture and Allied Services**			
	2408—Food, Storage and Warehousing . .	. .	*1,84,000*	1,84,000

The West Bengal Appropriation Act, 2008.

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	*Rs.*	Rs.
21	**Capital Expenditure Outside the Revenue Account**			
	C—Capital Account of Economic Services			
	(a) Capital Account of Agriculture and Allied Activities			
	4408—Capital Outlay on Food, Storage and Warehousing. . .	. .	*3,32,000*	3,32,000
	Total	9,10,30,000	*5,16,000*	9,15,46,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(c) Special Areas Programmes			
22	2551—Hill Areas . .	20,02,24,000	. .	20,02,24,000
	(a) Agriculture and Allied Services			
23	2406—Forestry and Wild Life . .	2,92,38,000	. .	2,92,38,000
	REVENUE ACCOUNT			
	B—Social Services			
	(b) Health and Family Welfare			
	2210—Medical and Public Health . .	36,84,58,000	*7,72,000*	36,92,30,000
	2211—Family Welfare . .	41,92,29,000	. .	41,92,29,000
	(h) Others			
	2250—Other Social Services . .	4,77,000	. .	4,77,000
	2251—Secretariat—Social Services . .	2,51,000	. .	2,51,000
24	**C—Economic Services**			
	(b) Rural Development			
	2515—Other Rural Development Programmes . .	11,50,000	. .	11,50,000
	(c) Special Areas Programmes			
	2551—Hill Areas . .	37,10,000	. .	37,10,000

The West Bengal Appropriation Act, 2008.

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	*Rs.*	Rs.
	Capital Expenditure Outside the Revenue Account			
24	**B—Capital Account of Social Services**			
	(b) Health and Family Welfare			
	4210—Capital Outlay on Medical and Public Health	. .	*10,08,000*	10,08,000
	Total	79,32,75,000	*17,80,000*	79,50,55,000
	REVENUE ACCOUNT			
	A—General Services			
	(c) Interest Payment and Servicing of Debt			
	2049—Interest Payments . .	. .	*1,000*	1,000
	(d) Administrative Services			
	2059—Public Works . .	12,06,47,000	*48,06,000*	12,54,53,000
	C—Economic Services			
	(g) Transport			
25	3054—Roads and Bridges . .	23,99,11,000	. .	23,99,11,000
	Capital Expenditure Outside the Revenue Account			
	A—Capital Account of General Services			
	4059—Capital Outlay on Public Works . .	. .	*4,06,000*	4,06,000
	C—Capital Account of Economic Services			
	(g) Capital Account of Transport			
	5054—Capital Outlay on Roads and Bridges . .	. .	*2,55,35,000*	2,55,35,000
	Total . .	36,05,58,000	*3,07,48,000*	39,13,06,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(c) Special Areas Programmes			
26	2551—Hill Areas . .	30,22,19,000	. .	30,22,19,000

The West Bengal Appropriation Act, 2008.

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	*Rs.*	Rs.
	REVENUE ACCOUNT			
	A—General Services			
	(d) Administrative Services			
	2055—Police . .	81,45,06,000	*11,06,000*	81,56,12,000
	2070—Other Administrative Services . .	. .	*34,63,000*	34,63,000
	Capital Expenditure Outside the Revenue Account			
27	**A—Capital Account of General Services**			
	4070—Capital Outlay on Other Administrative Services	30,02,000	. .	30,02,000
	C—Capital Account of Economic Services			
	(c) Capital Account of Special Areas Programme			
	4575—Capital Outlay on Other Special Areas Programme. . .	28,31,15,000	. .	28,31,15,000
	Total . .	110,06,23,000	*45,69,000*	110,51,92,000
	REVENUE ACCOUNT			
	B—Social Services			
	(c) Water Supply, Sanitation, Housing and Urban Development			
28	2216—Housing . .	10,67,97,000	. .	10,67,97,000
	REVENUE ACCOUNT			
	B—Social Services			
	(a) Education, Sports, Art and Culture			
	2205—Art and Culture . .	5,75,67,000	. .	5,75,67,000
	(d) Information and Broadcasting			
	2220—Information and Publicity . .	2,46,67,000	*2,92,000*	2,49,59,000
30	**(h) Others**			
	2250—Other Social Services . .	80,000	. .	80,000
	2251—Secretariat—Social Services . .	9,55,000	. .	9,55,000
	F—Loans and Advances			
	6220—Loans for Information and Publicity . .	70,00,000	. .	70,00,000
	Total . .	9,02,69,000	*2,92,000*	9,05,61,000

The West Bengal Appropriation Act, 2008.

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	*Rs.*	Rs.
	REVENUE ACCOUNT			
	B—Social Services			
	(h) Others			
31	2251—Secretariat—Social Services . .	20,62,83,000	. .	20,62,83,000
	C—Economic Services			
	(d) Irrigation and Flood Control			
	2711—Flood Control . .	. .	*1,17,000*	1,17,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
32	**(d) Capital Account of Irrigation and Flood Control**			
	4700—Capital Outlay on Major Irrigation . .	. .	*25,52,000*	25,52,000
	4701—Capital Outlay on Major and Medium Irrigation. .	. .	*17,37,000*	17,37,000
	4711—Capital Outlay on Flood Control Projects . .	. .	*4,40,97,000*	4,40,97,000
	Total . .	. .	*4,85,03,000*	4,85,03,000
	REVENUE ACCOUNT			
	A—General Services			
	(d) Administrative Services			
	2052—Secretariat—General Services . .	38,000	. .	38,000
33	2056—Jails . .	1,02,42,000	. .	1,02,42,000
	2058—Stationery and Printing . .	9,53,000	. .	9,53,000
	Total . .	1,12,33,000	. .	1,12,33,000
	REVENUE ACCOUNT			
	(a) Organs of State			
34	2014—Administration of Justice . .	11,96,48,000	*1*	11,96,48,001

The West Bengal Appropriation Act, 2008.

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	*Rs.*	Rs.
	REVENUE ACCOUNT			
	B—Social Services			
	(f) Labour and Labour Welfare			
	2230—Labour and Employment ..	3,70,01,000	..	3,70,01,000
	(g) Social Welfare and Nutrition			
	2235—Social Security and Welfare ..	9,90,36,000	*41,000*	9,90,77,000
35	**Capital Expenditure Outside the Revenue Account**			
	B—Capital Account of Social Services			
	(h) Others			
	4250—Capital Outlay on Other Social Services ..	6,10,000	..	6,10,000
	Total ..	13,66,47,000	*41,000*	13,66,88,000
	REVENUE ACCOUNT			
	A—General Services			
	(b) Fiscal Services			
	(ii) Collection of Taxes on Property and Capital Transactions			
	2029—Land Revenue ..	19,46,62,000	..	19,46,62,000
	(d) Administrative Services			
	2053—District Administration ..	4,60,90,000	..	4,60,90,000
	C—Economic Services			
	(b) Rural Development			
36	2506—Land Reforms ..	10,31,13,000	..	10,31,13,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(j) Capital Account of General Economic Services			
	5475—Capital Outlay on Other General Economic Services. ..	64,39,000	..	64,39,000
	Total ..	35,03,04,000	..	35,03,04,000

The West Bengal Appropriation Act, 2008.

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	*Rs.*	Rs.
	REVENUE ACCOUNT			
	B—Social Services			
	(a) Education, Sports, Art and Culture			
	2202—General Education . .	171,00,60,000	. .	171,00,60,000
	(g) Social Welfare and Nutrition			
	2235—Social Security and Welfare . .	21,37,63,000	. .	21,37,63,000
38	**Capital Expenditure Outside the Revenue Account**			
	B—Capital Account of Social Services			
	(a) Education, Sports, Art and Culture			
	4202—Capital Outlay on Education, Sports, Art and Culture. . .	1,00,00,000	. .	1,00,00,000
	Total . .	193,38,23,000	. .	193,38,23,000
	REVENUE ACCOUNT			
	B—Social Services			
	(b) Health and Family Welfare			
	2211—Family Welfare . .	8,57,60,000	. .	8,57,60,000
	(c) Water Supply, Sanitation, Housing and Urban Development			
	2215—Water Supply and Sanitation . .	28,27,000	. .	28,27,000
39	2217—Urban Development . .	88,42,55,000	. .	88,42,55,000
	D—Grants-in-aid and Contributions			
	3604—Compensation and Assignments to Local Bodies and Panchayati Raj Institutions. . .	33,04,42,000	. .	33,04,42,000
	Total . .	130,32,84,000	. .	130,32,84,000

The West Bengal Appropriation Act, 2008.

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	*Rs.*	Rs.
	REVENUE ACCOUNT			
	A—General Services			
	(c) Interest Payment and Servicing of Debt			
	2049—Interest Payments . .	. .	*3,10,00,000*	3,10,00,000
	B—Social Services			
	(g) Social Welfare and Nutrition			
	2235—Social Security and Welfare . .	8,81,89,000	. .	8,81,89,000
40	**C—Economic Services**			
	(b) Rural Development			
	2501—Special Programmes for Rural Development . .	86,11,00,000	. .	86,11,00,000
	2505—Rural Employment . .	58,13,33,000	. .	58,13,33,000
	2515—Other Rural Development Programmes . .	. .	*50,000*	50,000
	Total . .	153,06,22,000	*3,10,50,000*	156,16,72,000
	REVENUE ACCOUNT			
	A—General Services			
	(d) Administrative Services			
41	2052—Secretariat—General Services . .	9,30,000	. .	9,30,000
	2070—Other Administrative Services . .	25,00,000	. .	25,00,000
	Total . .	34,30,000	. .	34,30,000
42	2052—Secretariat—General Services . .	55,74,000	. .	55,74,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(e) Energy			
	2801—Power . .	94,00,000	. .	94,00,000
	Capital Expenditure Outside the Revenue Account			
43	**C—Capital Account of Economic Services**			
	(e) Capital Account of Energy			
	4801—Capital Outlay on Power Projects . .	112,01,00,000	. .	112,01,00,000
	E—Public Debt			
	6003—Internal Debt of the State Government . .	. .	*11,20,00,000*	11,20,00,000
	Total . .	112,95,00,000	*11,20,00,000*	124,15,00,000

The West Bengal Appropriation Act, 2008.

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	*Rs.*	Rs.
	REVENUE ACCOUNT			
	C—Capital Account of Economic Services			
	(g) Capital Account of Transport			
	5075—Capital Outlay on Other Transport Services . .	. .	*31,68,000*	31,68,000
44	**F—Loans and Advances**			
	6858—Loans for Engineering Industries . .	11,25,00,000	. .	11,25,00,000
	Total . .	11,25,00,000	*31,68,000*	11,56,68,000
	REVENUE ACCOUNT			
	B—Social Services			
	(c) Water Supply, Sanitation, Housing and Urban Development			
	2215—Water Supply and Sanitation . .	56,87,09,000	*8,00,000*	56,95,09,000
	(h) Others			
	2250—Other Social Services . .	1,37,50,000	. .	1,37,50,000
	2251—Secretariat—Social Services . .	9,53,000	. .	9,53,000
45	**Capital Expenditure Outside the Revenue Account**			
	B—Capital Account of Social Services			
	(c) Water Supply, Sanitation, Housing and Urban Development			
	4215—Capital Outlay on Water Supply and Sanitation	22,66,16,000	. .	22,66,16,000
	Total . .	81,00,28,000	*8,00,000*	81,08,28,000
	REVENUE ACCOUNT			
	B—Social Services			
	(g) Social Welfare and Nutrition			
	2235—Social Security and Welfare . .	3,66,96,000	*2,05,18,000*	5,72,14,000
46	**(h) Others**			
	2251—Secretariat—Social Services . .	9,31,000	. .	9,31,000
	Total . .	3,76,27,000	*2,05,18,000*	5,81,45,000

The West Bengal Appropriation Act, 2008.

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	*Rs.*	Rs.
	REVENUE ACCOUNT			
	A—General Services			
	(c) Interest Payment and Servicing of Debt			
47	2049—Interest Payments . .	. .	*7,66,60,000*	7,66,60,000
	B—Social Services			
	(g) Social Welfare and Nutrition			
	2235—Social Security and Welfare . .	2,17,66,000	. .	2,17,66,000
	2245—Relief on account of Natural Calamities . .	309,10,45,000	. .	309,10,45,000
	Total . .	311,28,11,000	*7,66,60,000*	318,94,71,000
	REVENUE ACCOUNT			
	(a) Education, Sports, Art and Culture			
49	2204—Sports and Youth Services . .	5,09,88,000	. .	5,09,88,000
	(h) Others			
	2251—Secretariat—Social Services . .	2,56,000	. .	2,56,000
	Total . .	5,12,44,000	. .	5,12,44,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(c) Special Areas Programmes			
	2575—Other Special Areas Programmes . .	56,21,000	. .	56,21,000
	Capital Expenditure Outside the Revenue Account			
50	**C—Capital Account of Economic Services**			
	(c) Capital Account of Special Areas Programme			
	4575—Capital Outlay on Other Special Areas Programme. . .	18,00,00,000	. .	18,00,00,000
	Total . .	18,56,21,000	. .	18,56,21,000

The West Bengal Appropriation Act, 2008.

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	*Rs.*	Rs.
	REVENUE ACCOUNT			
	B—Social Services			
	(a) Education, Sports, Art and Culture			
51	2203—Technical Education . .	25,38,10,000	. .	25,38,10,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(g) Transport			
	3056—Inland Water Transport . .	. .	*10,62,000*	10,62,000
	3075—Other Transport Services . .	1,18,01,000	. .	1,18,01,000
	Capital Expenditure Outside the Revenue Account			
53	**C—Capital Account of Economic Services**			
	(g) Capital Account of Transport			
	5055—Capital Outlay on Road Transport . .	3,73,00,000	. .	3,73,00,000
	5056—Capital Outlay on Inland Water Transport . .	3,53,66,000	. .	3,53,66,000
	Total . .	8,44,67,000	*10,62,000*	8,55,29,000
	F—Loans and Advances			
54	6217—Loans for Urban Development . .	4,65,54,000	. .	4,65,54,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(d) Irrigation and Flood Control			
	2702—Minor Irrigation . .	. .	*17,000*	17,000
	Capital Expenditure Outside the Revenue Account			
55	**C—Capital Account of Economic Services**			
	(d) Capital Account of Irrigation and Flood Control			
	4702—Capital Outlay on Minor Irrigation . .	. .	*3,34,000*	3,34,000
	Total . .	. .	*3,51,000*	3,51,000

The West Bengal Appropriation Act, 2008.

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	*Rs.*	Rs.
	REVENUE ACCOUNT			
	B—Social Services			
	(g) Social Welfare and Nutrition			
56	2235—Social Security and Welfare . .	54,85,85,000	*2,40,000*	54,88,25,000
	2236—Nutrition . .	40,70,35,000	. .	40,70,35,000
	(h) Others			
	2251—Secretariat—Social Services . .	34,20,000	. .	34,20,000
	Total . .	95,90,40,000	*2,40,000*	95,92,80,000
	REVENUE ACCOUNT			
	A—General Services			
	(d) Administrative Services			
57	2052—Secretariat—General Services . .	3,08,000	. .	3,08,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(c) Special Areas Programmes			
58	2575—Other Special Areas Programmes . .	5,15,59,000	. .	5,15,59,000
	REVENUE ACCOUNT			
	B—Social Services			
	(a) Education, Sports, Art and Culture			
59	2204—Sports and Youth Services . .	6,50,000	. .	6,50,000
	C—Economic Services			
	(b) Rural Development			
	2515—Other Rural Development Programmes . .	20,00,000	. .	20,00,000
	Total . .	26,50,000	. .	26,50,000
	Grand Total . .	**2746,16,19,000**	***79,08,93,008***	**2825,25,12,008**

By order of the Governor,

ANINDYA BHATTACHARYYA,
Secy.-in-charge to the Govt. of West Bengal,
Law Department.

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